GOVERNMENT OF INDIA MINISTRY OF PLANNING

LOK SABHA UNSTARRED QUESTION NO. 4564 TO BE ANSWERED ON 29.03.2017

DEVELOPMENT OF BACKWARD REGION/AREAS

4564: SHRI LAXMI NARAYAN YADAV:

SHRI RAMSINH RATHWA: SHRI HARISH MEENA: SHRIMATI RAMA DEVI:

Will the Minister of PLANNING to be pleased to state:

- (a) whether the Government has made special provisions for the development of backward area/ districts and also proposes to review the said provisions;
- (b) if so, the details thereof along with the funds allocated by the development of backward areas/districts, state-wise including Rajasthan;
- (c) the details of monitoring mechanism for proper utilization of funds;
- (d) whether the Government had enhanced the funds for the Special Plan for some States under the Backward Region Grant Fund (BRGF); and
- (e) if so, the details thereof during the Eleventh Five year Plan, State wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION.

(RAO INDERJIT SINGH)

- (a) The Fourteenth Finance Commission (FFC) was of the view that the devolution formula should be continue to be defined in such a way that it attempts to mitigate the impact of the differences in fiscal capacity and cost disability among States. Keeping in view these factors, FFC while assigning weight of 17.5% to Population, 10% to Demographic Changes, 50% to Income Distance, 15% to Area and 7.5% to Forest Cover in the devolution formula and increased the devolution to the States in general by way of increasing their Share in Central Taxes from 32% to 42% which is the biggest ever increase in vertical tax devolution/share of the States in the Central divisible pool. Thus, the recommendations of FFC will enhance the availability of funds at the disposal of States. The higher tax devolution will allow States greater autonomy in financing and design of schemes as per the needs and requirements including for filling the development gap in the deficit region.
 - (b) & (c) Ministry of Panchayati Raj (MoPR) was implementing the District component of the Backward Regions Grant Fund (BRGF) Programme in 272 identified backward districts of all the States of the country

except Goa during the period 2006-07 to 2014-15. The BRGF Programme has been delinked from budgetary support of the Central Government w.e.f. financial year 2015-16 after the implementation of recommendations of FFC. All the States have been advised to submit complete utilization certificates or refund the unspent balance, if any, to this Ministry. A statement showing State-wise funds allocated & released since the financial year 2012-13 to 2014-15 is at **Annexure**. Implementation of the BRGF Programme at the ground level was done by the various State Governments concerned. The Programme guidelines provided for physical and financial audit of the works at the end of each financial year and in each district a Review Committee at the District level was to be constituted by the District Planning Committee and social audit was to be done by Gram Sabhas. The Ministry of Panchayati Raj has followed this up by periodic review meetings with Principal Secretaries of Panchayati Raj Departments of States, and visits by the officers of the Ministry.

(d) Under State Component of BRGF Special Plan for KBK Districts of Odisha, Special Plan for Bihar and Special Plan for West Bengal were in operation to address the issues of regional imbalances in development processes. For the 12th Five Year Plan period an allocation of Rs. 1250 crore under Special Plan for KBK Districts of Odisha; Rs. 11088.34 crore under Special Plan for Bihar and Rs. 8749.35 crore for Special Plan for West Bengal was approved. Upto 2014-15, an amount of Rs. 882.07 crore under Special Plan for KBK Districts of Odisha; Rs. 5605.31 crore under Special Plan for Bihar and Rs. 6419.34 crore under Special Plan for West Bengal was released. No allocation under the Union Budget was made during 2015-16 and 2016-17 for the State Component of BRGF as it became a part of the devolution. However, during 2015-16, as against the balance funds under these Special plans an amount of Rs. 132.07 crore under Special Plan for KBK Districts of Odisha, Rs. 1887.53 crore under Special Plan for Bihar and Rs. 836.77 crore under Special Plan for West Bengal was released as One Time Assistance out of the Demand No. 37. Similarly, during 2016-17, an amount of Rs.367.93 crore under Special Plan KBK Districts of Odisha and Rs. 1329.40 crore under Special Plan for Bihar has been released as Special Assistance from Demand No. 32 to the State Govt. of Odisha and Bihar for completion of on-going schemes.

(e) Releases under Special Plan for KBK Districts of Odisha, Special Plan for Bihar and Special Plan for West Bengal during the Eleventh Five Year Plan are as under:

Special Plans	Amount Released (Rs. Crore)
Special Plan for KBK Districts of Odisha	1250.00
Special Plan for Bihar	6209.43
Special Plan for West Bengal	2888.16

Statement referred to in reply of Lok Sabha Unstarred Question No. 4564 due for answer on 29.03.2017

State-wise funds allocated & released since financial year 2012-13 under the BRGF Programme

(Amount in Rs. crore)

		Amount in N						
S.No.	State	2012-13		2013-14		2014-15		2015-16
		Allocation	Funds Released	Allocation	Funds Released	Allocation	Funds Released	22.02
1.	Andhra Pradesh	389.77	327.75	475.10	325.62	136.09	43.80	BRGF Programme
2.	Arunachal Pradesh	16.38	13.88	19.86	0.00	18.05	15.35	delinked from
3.	Assam	205.76	142.35	249.39	76.40	226.64	139.41	budgetary
4.	Bihar	722.70	490.51	877.80	485.80	796.93	206.52	support of
5.	Chhattisgarh	284.75	229.37	345.83	192.56	313.96	218.26	the Central
6.	Gujarat	115.64	55.70	140.48	42.87	127.53	65.07	Government w.e.f.
7.	Haryana	32.15	32.05	38.98	26.41	35.42	12.98	w.e.i. 2015-16.
8.	Himachal Pradesh	32.22	35.19	39.09	27.79	35.52	11.92	2013-10.
9.	Jammu & Kashmir	73.98	37.36	89.58	20.40	81.43	45.67	
10.	Jharkhand	388.16	166.60	470.89	40.85	427.73	281.75	
11.	Karnataka	131.06	106.32	159.41	71.22	144.63	46.53	
12.	Kerala	36.83	20.23	44.73	0.00	40.61	29.20	
13.	Madhya Pradesh	586.88	476.07	712.99	279.21	647.20	221.22	
14.	Maharashtra	292.56	267.91	356.10	246.82	322.95	236.14	
15.	Manipur	43.93	21.86	53.20	39.83	48.36	36.76	
16.	Meghalaya	41.44	35.25	50.15	32.41	45.60	2.56	
17.	Mizoram	25.58	19.42	30.91	25.36	28.12	24.39	
18.	Nagaland	63.53	41.51	76.79	9.12	69.87	60.87	
19.	Odisha	360.03	240.05	437.01	283.63	396.83	179.46	
20.	Punjab	17.80	12.93	21.60	0.00	19.62	14.87	
21.	Rajasthan	304.30	262.09	370.28	62.30	335.84	211.45	
22.	Sikkim	14.58	11.11	17.66	8.68	16.05	12.32	
23.	Tamil Nadu	123.74	100.16	150.41	94.42	136.49	42.42	
24.	Telangana*	0.00	0.00	0.00	0.00	294.49	89.42	
25.		13.66	13.66	16.53	13.04	15.03	12.63	
26.	Uttar Pradesh	702.17	207.65	853.17	273.35	774.36	346.86	
27.	Uttarakhand	47.24	46.84	57.25	22.79	52.02	2.53	
28.	West Bengal	283.14	306.37	344.81	99.12	312.65	226.64	
	Total	5349.98	3720.19	6500.00	2800.00	5900.00	2837.00	

Note: Year-wise allocation is as per BE allocation; Releases are as per RE allocation.

^{*} Telangana was carved out from Andhra Pradesh during 2014-15.